

HARYANA VIDHAN SABHA

IX SESSION

BULLETIN NO. 4

Wednesday, the 12th March, 2008

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday, the 12th March, 2008 from 9.30 A.M. to 1.30 P.M.).

I QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	8	--	---	24

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: 01

II WELCOME TO THE STUDENTS OF HINDU GIRLS COLLEGE, JAGADHRI.

During the question hour, on behalf of the House, the Power Minister welcomed the students of Hindu Girls College, Jagadhri who are sitting in the visitors' gallery to witness the proceedings of the House.

III LEAVE OF ABSENCES

(i) The Speaker informed the House that he had received a letter seeking Leave of Absence dated 11th March, 2008 from Shri Birender Singh, Finance Minister due to unavoidable circumstances it would not be possible for him to attend Session on 12th March, 2008 and moved that leave of absence be granted to Shri Birender Singh, Finance Minister to remain absent from the sitting of the House on 12th March, 2008.

The motion was put and carried.

(ii) The Speaker informed the House that he had received a letter seeking Leave of Absence dated 11th March, 2008 from Shri Subhash Choudhry MLA due to personal appearance in Civil Court, Jagadhri on 12.3.2008 and moved that leave of absence be granted to Shri Subhash Choudhry to remain absent from the sitting of the House on 12th March, 2008.

The motion was put and carried.

IV INTIMATION REGARDING ABSENCE

The Speaker informed the House that he had received a letter from Shri Paramvir Singh, Parliamentary Secretary dated 11th March, 2008 and he has expressed his inability to attend the sittings of the House due to his ill-health. He has also stated that he will attend the Session of Haryana Vidhan Sabha as soon as he recovers from his illness.

V RESCINDING OF DECISION OF THE HOUSE.

Dr. Sushil Indora, a member from the Indian National Lok Dal raised the matter of suspension of Shri Ram Phal Chirana from the service of the House for the remainder of the present session and requested for rescinding of the decision taken by the House in that behalf and spoke for 2 minutes.

Sarvshri Karan Singh Dalal and S. S. Surjewala, members from the Treasury Benches, spoke for 2 and 1 minutes respectively.

Shri Om Parkash Chautala, a member from the Indian National Lok Dal, spoke for 1 minute.

Power Minister, while moving the following motion, spoke for 3 minutes.

That the decision of the House taken on 10.3.2008 in respect of Shri Ramphal Chirana suspending him for the remainder of the present session under Rule 104 read with Rule 121 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, be rescinded.

The motion was put and carried.

Thereafter, Shri Ram Phal Chirana came to the House.

VI RESUMPTION OF DISCUSSION ON GOVERNOR'S ADDRESS.

Discussion on the Governor's Address was resumed.

Shri Somvir Singh, Smt. Parssani Devi and Shri Kulvir Singh, members from the Treasury Benches, spoke for 30, 12 and 10 minutes respectively.

Shri Om Parkash Chauatala, a member from the Indian National Lok Dal, spoke for 77 Minutes.

Shri Naresh Yadav an independent member, spoke for 30 minutes.

Prof. Chhatar Pal Singh, members from the Treasury Benches, spoke for 1 minute and was still in possession of the House, when it was adjourned.

VII WALK-OUT

During the discussion on Governor's Address, all the members of the Indian National Lok Dal present in the House staged a walk-out as a protest against not being given more time to Shri Om Parkash Chautala to speak.

Shri Anand Singh Dangi and I.G. Sher Singh, members from the panel of Chairpersons occupied the Chair from 10.44 A.M. to 11.13 A.M. and 12.38 P.M. to 1.20 P.M. respectively.

The Sabha then adjourned till 9.30 A.M. on Thursday, the 13th March, 2008.

. CHANDIGARH
The 12th March, 2008.

SUMIT KUMAR
SECRETARY.